LOK SABHA UNSTARRED QUESTION NO. 4760 TO BE ANSWERED ON 21st August, 2025

Royalty Payments received from Oil and Gas Production

†4760. Smt. Vijaylakshmi Devi:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the royalty payments received by various State Governments from oil and gas production during each of the last five financial years; and
- (b) the details of the VAT and Goods and Services Tax (GST) paid to the State Governments by oil and other companies through production and sale of oil and gas during each of the last five Financial Years?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री (श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI)

(a) to (b): The royalty payments received by various State Governments from crude oil and gas production and the value added tax (VAT)/sales tax paid to the State Governments by oil and other companies through production and sale of crude oil and gas during each of the last five financial years are attached as Annexure. The production and sale of crude oil and natural gas is not covered under Goods and Services Tax (GST).

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 4760 TO BE ANSWERED ON 21.08.2025 REGARDING ROYALTY PAYMENTS RECEIVED FROM OIL AND GAS PRODUCTION ASKED BY SMT. VIJAYLAKSHMI DEVI

Royalty payments received by various State Governments from crude oil and gas production during the last five financial years:-

(Rs. in Crores)

State	2020-21	2021-22	2022-23	2023-24	2024-25 (P)
Andhra Pradesh	111.56	172.16	349.7	320.89	364.57
Arunachal Pradesh	8.94	13.77	21.33	24.85	29.39
Assam	1432.08	2475.63	3977.2	3672.33	3766.01
Gujarat	1522.44	2509.53	3830.12	3450.19	3330.15
Jharkhand	0.13	0.32	0.71	0.33	11
Madhya Pradesh	38.93	42.95	140.18	95.31	86.2
Rajasthan	3791.09	7932.45	8899.28	4406.43	3470.33
Tamil nadu	187.66	291.45	528.02	408.51	409.57
Tripura	85.75	87.25	167.71	150.66	114.76
West Bengal	0.03	0.02	-	-	0.01

Source: Petroleum Planning & Analysis Cell (PPAC), P: Provisional

Value added tax (VAT)/sales tax paid to the State Governments by oil and other companies through production and sale of crude oil and gas during last five financial years:-

(Rs. in Crores)

State/Union Territory	2019-20	2020-21	2021-22	2022-23	2023-24 (P)					
VAT/Sales Tax on Crude Oil										
Andhra Pradesh	16	10	17	23	29					
Assam	620	419	767	1112	1034					
Gujarat	714	476	831	1147	1063					
Maharashtra	1356	890	1391	1983	1797					
Rajasthan	0	0	0	1	1					
Tamil Nadu	66	47	77	79	133					
West Bengal	-	0	0	0	0					
	VAT/Sale	s Tax on Natu	ral Gas		1					
Andhra Pradesh	267	175	226	622	591					
Assam	236	119	127	437	454					
Bihar	1	5	25	313	584					
Chandigarh	0	1	3	6	8					
Dadra Nagar Haveli & Daman & Diu	1	1	2	3	2					
Delhi	15	13	20	55	57					
Goa	0	0	1	179	174					
Gujarat	2636	2157	3433	6670	5216					
Haryana	149	89	201	386	348					
Himachal Pradesh	1	1	2	3	2					
Jharkhand	1	1	10	161	386					
Karnataka	-	-	0	2	6					
Kerala	23	37	19	22	15					
Madhya Pradesh	162	119	318	636	711					
Maharashtra	659	412	851	869	652					
Odisha	0	2	3	7	135					
Puducherry	-	-	-	0	0					
Punjab	33	58	113	200	194					
Rajasthan	436	425	671	1059	1129					
Tamil Nadu	120	108	216	391	501					
Telangana	9	4	12	24	45					
Tripura	150	205	210	36	33					
Uttar Pradesh	2171	1572	2121	4304	4034					
Uttarakhand	14	8	18	28	30					
West Bengal	0	0	128	278	336					

Source: IPNG Statistics 2023-24, P: Provisional

Note: Excludes the VAT/GST collected by State Governments on sale of petroleum products such as petrol, diesel, CNG, PNG.